[श्री बनदेव प्रकाश]

षटना घट सकती थी इस घटना से यह बिल्कुल साफ हो सकता है कि वहां ऐसे लोग हैं जो इस तरह की शरारतें करवाना चाहते हैं। जब तक धन्दर के लोग मिले हुए न हों जब तक कोई गुटबन्दी या घड़ेबन्दी न हो तब तक इस प्रकार की भयानक घटना घट नहीं सकती है। जो कुछ भी वहां पर हुआ है उसकी सरकार को जांच करनी चाहिये धौर स्पष्ट आश्वासन देना चाहिये सदन को कि फिर वहां पर या देश के किसी भी भाग में ऐसी कोई घटना घटने नहीं दी जाएगी।

(iii) OUTCOME OF CHIEF MINISTERS' CONFERENCE

SHRI K. MALLANNA durga): Sir, the Chief Ministers' Conference was held on 30th and 31st July last month. There are numerous problems in the country like soaring prices, activities of hoarders and smugglers who are responsible for inflation and soaring prices and econosubversions. Atrocities Harijans are very much on the increase in the country. Anti-social elements are very active in the country. Public distribution methods, increase of production and availability of essential commodities, protection of minorities and particularly Harijans-these are the problems which are haunting the minds of the people. The problem of relationship between the Centre and the States is also there. There are problems facing the country after the new situation has developed, namely, different parties with different ideologies and thinking have governments in different **f**ormed States. In West Bengal, it is CPM Government. In Tamil Nadu AIADMK government. In Punjab it is Akali Dal government. In States like Karnataka, Maharashtra, Kerala and Andhra Pradesh it is the Congovernment. In other States there is Janata Government. I want to know whether there is unanimity among the States and the Centre in approaching and solving these national problems.

I request the hon. Prime Minister tomake a statement on what the outcome of this Conference is.

Rule 377

(iv) FLOOD SITUATION IN WEST BENGAL AND OTHER STATES

SHRI SAMAR GUHA (Contai): Sir, I want to draw the attention of the hon. Minister concerned, perhaps the Minister of Agriculture, to the alarming reports that have appeared in the press and also broadcast on the radio this morning regarding the flood situation developing in different parts of the country, particularly in West Bengal. It has been said on the radio this morning that even army has been deployed for doing rescue work for the people who are marooned in different areas. Thousands of people are now marooned in different areas. The crops in many areas are said to have been damaged and the communications particularly in the rural areas are being dislocated in many places. Particularly, in district of Midnapore from where I come, the situation is very serious. On earlier occasions there had been floods in these areas. The Minister himself used to come out to make a statement. I would request you to communicate to the Minister-the Minister of Agriculture is not now-to make a statement on the floor of the House regarding the flood situation in different parts of the country, particularly in West Bengal, so that, as the House is very much concerned about it, the Members may know what are the measures have been taken for giving relief and help to the flood-affected people in different areas. Could I expect a statement from the hon. Minister regarding this?

MR. SPEAKER: The proceedings will go to him. I am not giving any direction now.

SHRI SAMAR GUHA: Sir, in earlier cases the hon. Minister used to make a statement.

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MR. SPEAKER: He is not here. It is for him....

SHRI SAMAR GUHA: Almost every year there have been floods in the country and from the past records, I recollect that the Minister used to make a statement.

MR. SPEAKER: There have been statements under Rule 377 also.

SHRI SAMAR GUHA: The hon. Speaker used to communicate to the hon. Minister concerned to make a statement.

MR. SPEAKER: The proceedings will go to him.

PROF. P. G. MAVALANKAR (Gandhinagar): Sir, I am on a point of order. I have been finding for the last couple of days that a number of matters under Rule 377 have been accepted by you, permitting some of us to express our feelings and views on urgent and important matters affecting the whole country for which primarily the Government of India is responsible. That is perfectly within our right. My point of order is this that I find that quite a few topics are being expressed which have no relevance to urgency or a bearing of an all-India character and yet they come under Rule 377. I need your guidance as to whether topics assume importance on State-wise basis as well.

MR. SPEAKER: It is not like that.

PROF P. G. MAVALANKAR: And secondly, you gave permission to my friend, Mr. Mallanna, to raise a point with regard to the Conference of Chief Ministers. The Chief Ministers' Conference has been taking place periodically in this country for the last 30 years. If Parliament is in Session, then I should have thought that the Prime Minister himself would come to the House and explained to the House what has happened.

MR. SPEAKER: There is no point of order in this.

PROF. P. G. MAVALANKAR: But your permitting him now makes the thing very interesting. If the Prime Minister were now to make a statement in response to a Member's query....

SHRI N. SREEKANTAN NAIR (Quilon): In the Opposition?

PROF. P. G. MAVALANKAR: Not in the Opposition, but any Member. My point is that it would be very strange that the Prime Minister of the country and the Leader of the House comes to this hon. House only after his attention is drawn by one individual Member. My submissior under this point of order is that a least in such matters when the House is in Session, and an important development takes place outside the Parliament but in the country, let the Government come suo moto with a statement rather than your permitting one of us to raise an issue and then the Minister comes by way of an answer.

MR. SPEAKER: There is no point of order.

PROF. P. G. MAVALANKAR: I want a direction on that point.

MR. SPEAKER: There is no point of order.

(v) FLOOD HAVOC IN BANASKANTHA (GUJARAT)

श्री मोती भाई ग्रार० वौषरी (बनासकाठा): ग्रध्यक्ष महोदय, मेरे निर्वाचन क्षेत्र में वर्षा ग्रीर बाढ़ ग्राने से ग्रनेक प्रकार की जान माल की जो हानि हुई है उसकी ग्रीर माननीय सदन का ध्यान खींचना चाहता हूं....

PROF. P. G. MAVALANKAR: We must be guided by you, Sir.

MR. SPEAKER: I cannot preclude any Member from asking it. It is for the Minister either to make a statement, or for the Members to request him to make a statement.